

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 6306 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the nd 2 December, 2021.

Sub:- **Casual leave.**

Ref:- MACT No.3(8)/1086 dated 01.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.12.2021**. The Member, MACT-1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/⁶³⁰⁹6307/A, dated 2.12.2021
Copy to

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. The Member, MACT-2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.


02/12/21
JT.REGISTRAR (VIGILANCE)

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